

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/346(KB)2021
IA(I.B.C)/1025(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MAY 2024

IN THE MATTER OF	SUBHADRA COMMERCIAL PRIVATE LIMITED VS PURULIA METAL CASTING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA(I.B.C)/1025(KB)2024
Mr. Siddhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Arjun Asthana, Adv.]
Mr. Aman Kataunka, Adv.]

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional

ORDER

1. Ld. Sr. Counsel/ Ld. Counsel for the Applicant present.
2. **IA(I.B.C)/1025(KB)2024:**
 - a. It is submitted by the Ld. Counsel for the Resolution Professional that the last date for submission of EOI is on 19th March, 2024 and the last date for submission of Resolution Plan which was 09th May, 2024 has been extended to 29th May, 2024, therefore, we permit the Applicant's EOI to be accepted and to consider on the merits and influenced by the fact that the delay has condoned. We make it clear that the plans have to be submitted before the last date of acceptance of plans that is 29th May, 2024. Inspection of VOI and Inspection of VDI is given to the Resolution Professional without waiting for the order to be uploaded. IA, accordingly, disposed of.
3. List the C.P. on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**